

REGISTRAR
29.11.06
List O.A./CCP/R.A.
before Hon'le Bench for
Adm./F.O./F.H. On
11.01.07
REGISTRAR

6

OR
No R.A. received.

5.1.07.

11.01.07
Hon'ble Mr. P.K. Chatterji AM

None for the applicant even on revised call. Sri S.K. Kushwaha brief holder of Sri D.P. Singh for the respondents.

Respondents' counsel says that CA was filed in Nov 2006.

List for admission on 26.02.07

AM

AM

REGISTRAR
26.02.07
List O.A./CCP/R.A.
before Hon'le Bench for
Adm./F.O./F.H. On
02.04.07
REGISTRAR

2.4.07
Hon. Mr. K.S. Menon, A.M.
None for applicant even in the second call. Sri D.P. Singh, learned Counsel for Respondents is present. It is noticed that even on the last 3-4 occasions, there has been no representation from applicant's side. It appears that applicant is not keen to pursue this case in spite of the counter having been filed on 6.11.06. The O.A. is, therefore, dismissed in default and for non-prosecution.

A.M.

R